

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 28.05.2019

In the court of the Registrar

11:30 A.M.

For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1776 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Hari Singh Thakur Vs. Universal Enterprises	Virendra Rawat

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Assistant Registrar